

### Handling Facilities at Ports

1459. SHRI ISWAR PRASANNA HAZARIKA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether there are ports in the country with berths to handle vessels of 50,000 MT and above;

(b) if so, the details thereof including the average discharge rates actually achieved in each; and

(c) the measures taken by the Government to develop and construct more such berths in existing and new Ports equipped with commensurate discharge and handling facilities?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Yes, Sir. There are facilities to handle Crude Oil and Dry Bulk Cargo like, Iron ore and Coal which are handled in the parcel sizes of 50,000 MT and above.

(b) These facilities are available at Madras, Visakhapatnam, Mormugao and Haldia Ports. The average discharge rates achieved for above bulk cargo at these Ports is given below :

Port	(In tonnes)	
	Dry Bulk Cargo	Liquid Cargo
Madras	5250	14309
Visakhapatnam	5449	13460
Mormugao	9562	7539
Haldia	3945	14076

(c) In the IXth Five Year Plan, the Government has planned to develop and construct more such berths in the existing and new Ports.

### Birth Centenary of Netaji

1460. SHRI BIR SINGH MAHATO : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Union Government propose to observe the birth centenary of Netaji Subhash Chandra Bose on 23rd January, 1997;

(b) if so, the details thereof;

(c) whether any programme and other activities have been chalked out by the National Committee in its meeting; and

(d) if so, the details of programmes/activities?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) Yes, Sir.

(b) to (d). The Government of India has constituted a National Committee under the chairmanship of the Prime Minister and a Sub-Committee under the

chairmanship of the Minister for Human Resource Development to celebrate the Birth Centenary of Netaji Subhash Chandra Bose. The year-long celebration would begin on 23rd January, 1997 with an inaugural function at Red Fort in Delhi. A commemorative stamp and a commemorative coin are also proposed to be released.

### State Council of Vocational Education

1461. SHRI SHANTILAL PARSOTAMDAS PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether most of the States have not yet set up the State Council of Vocational Education (SCVE);

(b) if so, the names of the States and the reasons therefor; and

(c) the steps taken by the Union Government to ensure proper implementation of Vocationalisation of Secondary Education Scheme in the absence of SCVE?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) So far 21 States/UTs have set up State Council of Vocational Education (SCVE).

(b) and (c). The States of Jammu and Kashmir, Maharashtra, Nagaland, Sikkim, Tripura, West Bengal, Andaman and Nicobar, Dadra and Nagar Haveli, Daman and Diu, Pondicherry and Lakshadweep have not set up their State Councils of Vocational Education (SCVE).

To ensure proper implementation of Vocationalisation of Secondary Education Scheme, State Governments/UTs have been advised, time and again, to inter-alia, strengthen the management structure at various levels, induct experts to infuse professionalism in the programme, introduce need based courses, and to strengthen linkages with the industry for on-the-job and apprenticeship training.

### Class Bunking Done

1462. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem appearing in the Hindustan Times under the caption "Class Bunking Done" from September 5, 1996 onwards in a row;

(b) if so, the facts thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) Yes, Sir.

(b) and (c). Comments on the issues raised in the news-item have been called for from the University of Delhi and any further action in the matter would be possible after the same are received.

[Translation]

#### Unite of IIT in Maharashtra

1463. SHRI DATTA MEGHE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government propose to set up some more units of Indian Institute of Technology in Maharashtra; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) No, Sir.

(b) Does not arise.

[English]

#### Funds for National Highways to Maharashtra

1464. SHRI SHARAD PAWAR :  
SHRI BANWARI LAL PUROHIT :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the reasons for low allocation of funds for National Highways in Maharashtra during Eighth Five Year Plan, as against the demand made by the State Government;

(b) whether the per k.m. average allocations are same for Maharashtra as against the other States;

(c) whether the Government propose to increase these allocations; and

(d) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (d). The development of National Highways is a continuous process. However, the funds available have been about 40% of the requirement. As such the demands of all the States including that of Maharashtra could not be fully met. During the Vllth Plan, a sum of Rs. 132.74 crores has been allocated to Maharashtra State.

#### Road Projects to Private Sector in Maharashtra

1465. SHRIMATI JAYSHANTI NAVINCHANDRA MEHTA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Maharashtra Government has

sought approval of Union Government for handing over Road Development projects to private sector;

(b) if so, the details of each project;

(c) the names of the schemes approved by the Government along with the details of their cost and terms and conditions; and

(d) the details of the schemes pending, reasons therefor and the time by which the schemes will be cleared?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). Yes, Sir. The list of such projects is annexed.

(c) So far only one project i.e. Thane-Bhiwandi Bypass has been approved by the Union Govt. with concession period of 7 years and 8 months and user fees as follows :

(i)	Motor Car/Jeep etc.	Rs. 10/-
(ii)	Buses/Truck etc.	Rs. 30/-
(iii)	Heavy Machinery like dozers, crane and Earth Movers etc.	Rs. 40/-

(d) Proposals are at various stages and it is too early to indicate a time frame for their approval.

#### STATEMENT

##### Roads Projects to Private Sector in Maharashtra

S.No.	Name of the Project
1	2
1.	Construction of Panvel bypass on N.H. 4.
2.	Construction of major bridge across Patalganga river near Kharperda village in Km. 16/400 of PMP road.
3.	Four laning of NH-4 B.
4.	Construction of major bridge across Wainganga river in mile No. 39/1 (Km. 491/0) including approaches on Raipur Nagpur section of NH-6 near Bhandara.
5.	Four laning of road between Vadgaon to Lonawala Km. 34/0 to 61/600 and Lonawala Khandala bypass between Km. 61/600 to 67/785 on Mumbai-Pune road.
6.	Strengthening existing two lane from Tapi bridge at Dabhashi to Km. 233/0 of Mumbai-Agra road NH3 i.e. construction of ROB in Km. 228/0 at Nardhana and its approaches on NH-3 in Dhule Dist.
7.	Construction of Palghati bypass and strengthening existing two lane payment on NH-8 from Km. 442/0 to 465/0 in Jalgaon Distt.